

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Jammu)

NOTIFICATION

No: 1121

Dated: 02.01.2012

In reference to Notification No. 501 dated 01.08.2011, it is notified for information of all the concerned that Higher Judicial Service (direct recruitment) Examination, 2011, earlier scheduled for 4th & 5th December, 2011, shall now be held as per the schedule and at the place given below:

<u>Paper</u>	<u>Date</u>	<u>Time</u>	<u>Place</u>
Paper- I	03.03.2012	11.00 a.m.	High Court Complex, Jammu/Srinagar.
Paper- II	04.03.2012	11.00 a.m.	-Do-

J. R. Kotwal

(J. R. Kotwal)
Registrar General

No:- 19556-84/05

Dated:- 02.01.2012

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice J. P. Singh,
.....for information of their Lordships.
3. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
.....for information and necessary action.
4. All Principal Distt. & Sessions Judges, for displaying the same on the notice board of the Court.
5. Director Information, J&K, Jammu/Srinagar,
.....for :
 - a. publication in the newspapers having wide circulation in the entire State,
 - b. publicity through electronic media.
6. Incharge NIC for uploading the same on website.
7. Office file.

J. R. Kotwal
Registrar General